

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA/26(AHM) 2021 in CP(IB) 599 of 2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2021

Name of the Company: Salem Stainless Steel Suppliers Pvt Ltd
V/s
Cooltech Containers Pvt Ltd

Section: 12 A IBC/9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Ms. Nilu Vaidankar appeared for the Applicant.

IA No. 26 of 2021 is filed under Section 12 A of the IBC, 2016 for withdrawal of the main matter.

It is submitted that CoC is not formed. We direct Applicant to serve Notice to the Corporate Debtor and make RP as party. The RP is further directed not to form CoC.

The matter to appear on 10.02.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 19th day of January, 2021.